Sarkaria Commission Recommendation on Environmental Clearance

2500. SHRI V. SOBHANADREES-WARA RAO: Will the Minister ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Sarkaria Commission has called for a review of the large number of cases 'closed' under the Forest (Conservation) Act. 1980:
- (b) if so, the reaction of Government to this suggestion; and
- (c) the action proposed as a follow up measure?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R ANSARI): (a) Yes. Sir.

(b) and (c). View on the recommendation of the Sarkaria Commission would be taken after taking into consideration the views of Parliament. State Governments and Public.

Demands of Research Scholars

2501. SHR1 P. PENCHALLIAH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government are considering the demands of research scholars for enhancement of junior research fellowships and senior research fellowships; and
- (b) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND MINISTRY OF CULTURE IN THE DEVELOPMENT HUMAN RESOURCE (SHRI L. P. SHAHI): (a) and (b). A proposal to revise the value of the Junior and Senior research fellowships awarded by different agencies is under consideration. The details have not yet been finalised.

Capital Contribution to Punjab State **Read Transport Corporation**

2502. SHRI KAMAL CHAUDHRY: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether Union Government have given Capital Contribution to the Punjab State Road Transport Corporation in 1987-88:
- (b) if so, the amount released and the percentage of contribution campared to the contribution of the State Government; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) to (c). It is presumed that the Honourable Member is referring to the Punjab Roadways as there is no Undertaking called the Punjab State Road Transport Corporation. Central Government's capital contribution is released only to State Transport Corporations set up under the Road Transport Corporations Act, 1950. Punjab Roodways, being a departmental undertaking of the State Government, is not entitled to such capital contribution.

Shortage of Merchant Navy Officers.

2503. SHRI YASHWANTRAO GADAKH PATIL: DR. KRUPASINDHU BHOI:

Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether the shipping industry is faced with the problem of shortage of Merchant Navy Officers:
- (b) if so, the details thereof and the reasons therefor; and
- (c) the measures taken to resolve the problem?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) Some of